

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4142
ANSWERED ON:15.12.2009
DISASTER PROOF CERTIFICATION
Shekhar Shri Neeraj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has made it mandatory to certify all public projects disaster proof complaint;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any monitoring mechanism to implement the guidelines in this regard effectively; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d) Ministry of Finance, Government of India in order to address the disaster management concerns has revised the format for both Plan and Non-Plan project proposals for consideration of Expenditure Finance Committee(EFC) and Committee on Non-Plan Expenditure (CNE) to include disaster prevention and mitigation measures that would need to be addressed while framing the project proposals. The additional information to be incorporated in a project proposal interalia, include compliance with the guidelines issued by the National Disaster Management Authority , risk analysis, structural & non-structural mitigation measures, compliance with National Building Code 2005 and inclusion of cost for disaster mitigation etc. All the project authorities have been advised to attach a self certification regarding the correctness of the responses to these issues. No project will be approved without properly addressing disaster management concerns.